

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3851
ANSWERED ON:19.03.2015
ACCOUNTABILITY OF POWER UTILITIES
Arunmozhihevan Shri A.

Will the Minister of POWER be pleased to state:

- (a) whether the World Bank has observed that India needs to free power utilities and regulators from political and administrative interference to ensure accountability and competition;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether the Government representatives are nominated/appointed on the boards of power utilities; and
- (d) if so, the details thereof along with reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PYUSH GOYAL)

(a) & (b) : No, Madam. In one of the Reports, the World Bank has made several suggestions. One of the suggestions is on regulatory autonomy, effectiveness and accountability, and insulation of utilities from State Government to prevent interference with internal operations. The Government has taken various initiatives to bring about reforms in this sector, including the launch of two new schemes of 'Deen Dayal Upadhyaya Gram Jyoti Yojana' and 'Integrated Power Development Scheme'.

(c) & (d) : As per procedure and for efficient management, the Government of India has appointed its representatives on the Boards of the Central Power Utilities.